

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH: ALLAHABAD**

Original Application No.1258 of 1999.

Allahabad, this the 20<sup>th</sup> day of April, 2007.

**Hon'ble Mr. Justice Khem Karan, Vice-Chairman**  
**Hon'ble Mr. K.S. Menon, Member-A**

Abani Kumar Mallick,  
Aged 59 years, Ex.C.S.S.  
S/o Late S.K. Mallick  
Central Telegraph Office  
Allahabad.

...Applicant.

(By Advocate :Shri S. Mukherjee)

**Versus**

1. Union of India through the Secretary, Ministry of Communication, New Delhi-110001.
2. Director General Telecommunication, Sanchar Bhawan, New Delhi.
3. Chief General Manager, U.P. Circle, Department of Telecommunication, Lucknow.
4. General Manager, Department of Telecommunication, Allahabad.

...Respondents.

(By Advocate : Shri A. Sthalekar)

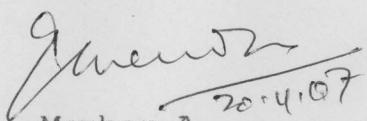
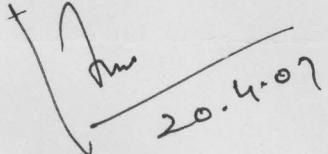
**O R D E R**

**By Hon'ble Mr. Justice Khem Karan, V.c.:**

Learned counsel for the applicant has stated that the applicant has been given Functional Supervisor <sup>Grade-IV</sup> w.e.f. 24.10.1990, as was claimed in the OA and so that relief does not survive. He says that after this grant of Functional Supervisor Grade-IV w.e.f. 24.10.1990, the applicant has to get some difference of pay. He says that difference in pay has been calculated but there is some error in that calculation and in that situation a suitable direction may be given and the matter be finally disposed of.



2. So, this OA is finally disposed of with direction that the difference of pay as a result of grant of Functional Supervisor Grade-IV w.e.f. 24.10.1990 shall be paid to the applicant and if he gives any representation in regard to the discrepancy in the arrears of pay (which, has not been paid so far), the authority concerned will consider the same.

  
Member-A  
20.4.07  
Vice-Chairman  
20.4.07

RKM/